

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 45

MA2483/2019 MA2493/2019 CA 101/2021 IN TCP 13/2016

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **14.11.2022**

NAME OF THE PARTIES: - **Man Industries (India) Pvt Ltd **
V/s
Man Infracore Ltd & Ors

Appearance (via video-conference):

For Applicant : None present
For the Respondent : None present

Section 397-398 of the Companies Act, 1956

ORDER

The Court convened through Virtual Hearing (VC), however, the matter could not be heard due to paucity of time. List this matter on Board on **10.01.2023**.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Jagdish

Sd/-

JUSTICE P.N. DESHMUKH
Member (Judicial)